

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

T.C.P. No. 989/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

Ganpat Chemicals Minerals
v/s.
Vyankatesh Board Mills Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

ORDER

On the withdrawal memo submitted by the Petitioner's Counsel, this
Company Petitioner is hereby **dismissed** as withdrawn.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)